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Title: Regarding alleged creation of two categories of citizenship in National Register of Citizens in Assam.

SHRI SIRAJUDDIN AJMAL (BARPETA): Madam Speaker, flood and erosion in Assam are totally different from what they are in other places of India as four times more land is flood prone in Assam and 80 per cent of flood affected area is inhabited by minorities. Here, I would like to say that every year people become landless, they are totally devastated overnight and they lose all their documents in flood. Now these are the people who are termed as foreigners. AIDUF is of the view that no foreigner should stay in Assam or any other part of India. But genuine citizens should not be harassed.

Madam, you would be very much surprised to hear that old people, 50-60 years old men and women are called to police station to verify documents and they are immediately sent to the concentration camps. This harassment has to stop because people are looking forward to the present Government to solve their problem permanently. Then, minorities have been classified as non-original people. This is very unfair.

So, I would request the Government to look into this matter. I would also request the hon. Home Minister and the hon. Prime Minister to solve this problem permanently.

माननीय अध्यक्ष : जीसे ऑवर में समय का ख्याल रखिये।